

Government in view of the fact that the Government is committed to develop co-operative sector and the small-scale sector and in relation to the multinational corporations whose activities are adversely affecting growth of the co-operative and small scale sectors. For example, WIMCO is producing about 80 per cent of the total match products in the country and they are not allowing the small match company to develop in the manner as it ought to be. I would like to know from the Hon'ble Minister whether he is also aware that in several countries of the world—even the UK has to pass a law—a law has been passed to ban production of such goods by the multi-national Corporations. In view of that, what is the intention of the Government? Whether they are going to put restraint on such multi-national corporations?

SHRI BEDABRATA BARUA : The policy of the Government is not to allow big industries, particularly multi-national corporations to compete with the cooperatives and small scale industries. I cannot go from industry to industry because it is not possible for me to do that. About WIMCO, they have applied for some licence but not for the expansion of their match making industry.

New Schemes for Railway Lines in Andhra Pradesh

*413. **SHRI Y. ESWARA REDDY:**

Will the Minister of RAILWAYS be pleased to state:

(a) whether the Andhra Pradesh State Government has urged the Centre to take up survey for new railway line in the State;

(b) if so Government's reaction thereto;

(c) which are the railway lines now under various stages of construction in the State and by when they are expected to be completed; and

(d) which are the new lines likely to be taken for construction in that State during the current year?

रेल मंत्रालय में उप-मंत्री (श्री बदा सिंह) : (क) से (घ) एक विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) और (ख) आन्ध्र प्रदेश राज्य सरकार के अनुरोध पर गमगंडम में निजामाबाद तक (160 कि० मी० लम्बी) बड़ी लाइन के निर्माण के लिए सर्वेक्षण प्रारम्भ कर दिने गये थे। अब राज्य सरकार ने करीमनगर में गमने और काजोपेठ में वर्तमान रेलवे लाइन में मिलने वाली लाइन के वैकल्पिक संशोधन की जांच करने का मुद्दाव दिया है। राज्य सरकार के प्रस्ताव की जांच की जा रही है।

(ग) 150 किलोमीटर लम्बी बीबीनगर-नडिकुडि लाइन के निर्माण-कार्य को मंजूरी दी जा चुकी है और प्रथम चरण में 74 किलोमीटर लम्बे बीबीनगर-नयांडा खण्ड का निर्माण-कार्य प्रारम्भ कर दिया गया है। इस काम के अप्रैल, 1980 तक पूरा हो जाने की सम्भावना है बशर्ते कि धन उपलब्ध होना रहा। गुंटूर में माचनान्तक 130 किलोमीटर लम्बी आमामन-परिवर्तन परियोजना को भी स्वीकृत किया जा चुका है किन्तु नडिकुडि-बीबीनगर लाइन पर निर्माण-कार्य की धनी-भानि प्रगति होने पर ही इस काम को शुरू किया जायेगा।

(घ) चालू वित्तीय वर्ष के दौरान किसी नयी रेलवे लाइन को शुरू करने का कोई प्रस्ताव नहीं है।

SHRI Y. ESWARA REDDY : Concerning Bibinagar-Nadikude line, it is stated in the statement that the work is likely to be completed by April, 1980 subject to the availability of adequate funds. But the way the Ministry is proceeding in this work is such that one is compelled to conclude that the construction of this line will not be complete even by the end of this century. Its estimate is, I think, more than Rs. 30 crores and

the amount allotted for the work for the year is only Rs. 38 lakhs. At this rate, how is it possible to complete it by 1980? Its fate appears to be similar to that of Vizag Steel Plant, the estimate of which is Rs. 800 crores, but amount allotted is only Rs. 1 crore. May I know whether the Ministry will assure us that it would take all steps necessary to complete its construction without fail by 1980?

SHRI BUTA SINGH: There is no doubt, we will leave no stone unturned to complete the project according to the date that has been given in the statement with the qualification of availability of funds. Such things are beyond our powers. Given that separately, we will see that the project is completed by that date.

SHRI Y ESWARA REDDY: The other line proposed by the A. P. Government is the construction of a new broadgauge line from Nadyal to Katpadi via Cuddapah. It passes through Rayalaseema area which is very backward. May I know whether the surveys at least will be conducted for this line in this year?

SHRI BUTA SINGH: There is only one proposal from the State Government, namely, to link Ramgundam to Nizamabad (160 kms) for which it has been possible to take up the Survey work.

Drug Industry

*416. **SHRI S. M. BANERJEE:**

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

(a) the total profits of drug industry in 1974-75 and 1975-76; and

(b) the total volume of imports of drugs during 1975-76?

THE DEPUTY MINISTER IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI C. P. MAJHI): (a) There are over 2500 drugs units in the country out of which 119 are in the organised sector. The prices of drugs are controlled

under the Drug Prices Control Order, 1970 and drug manufacturing units having annual turnover not exceeding Rs. 50 lakhs as recorded in the last accounting period are exempt from the purview of the said order. Statistics of profits earned by the drug industry are not maintained and the collection of information will involve time and labour not commensurate with the results likely to be achieved.

(b) Complete statistics of imports of drugs during the year 1975-76 are not yet available. In the year 1974-75 drug and pharmaceuticals worth about Rs 45.60 crores were imported

SHRI S. M. BANERJEE: I would like to know from the hon. Minister whether it is a fact that in respect of the fabulous profits earned by the drug industry in India, especially the foreign and the private sector, those companies are not maintaining any account, and there is no control on the profits.

SHRI C. P. MAJHI: Some information is collected from the multinational and other companies. But it takes some time to collect all the information. We have so far received figures upto 1973. During the period 1969-1973, the total amount of remittances made by foreign drug firms, with foreign equity exceeding 50 percent was as follows, year-wise. (Interruptions)

MR. SPEAKER: I would like the Minister to consider all these companies under the Companies' Act. They have to submit their balance-sheets; and they give the profits. If the Government is not maintaining the figures, can it not collect them from the figures that are available? They may be a year older but these figures can be made available.

SHRI C. P. MAJHI: The hon. Member is asking for the profits of all the companies. We do maintain some